

were fixed on the basis of a monthly per capita availability of 425 grams with reference to the projected population as on 1-4-1978. However, in the case of a few States/Union Territories, where the per capita availability for the projected population was found to be already higher than the level of 425 grams, those levels were retained. Due to the tight sugar supply position, it has not been found possible to take into account the increase in population during the last three years and raise the quotas correspondingly.

#### Almost allotted to States Warehousing Corporation

5491. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of AGRICULTURE be pleased to state:

(a) the total amount allotted by the Central Government to the States Warehousing Corporation during the last three years; and

(b) the names of States which have fully utilised the amount and the names of States which have failed to fully utilise the allotted amount year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The Central Government does not allot funds to the State Warehousing Corporations. It is the Central Warehousing Corporation which utilises funds made available from the Central Government, other shareholders and its internal resources for contributing 50 per cent to the share capital of the State Warehousing Corporations, the other 50 per cent coming from the concerned State Governments. The amount released by the Central Warehousing Corporation to the State Warehousing Corporations during the last three years is given below:—

(Rs. in lakhs)

| Year    | Amount invested by Central Warehousing Corporation in various State Warehousing Corporations |
|---------|--|
| 1977-78 | 214  |
| 1978-79 | 161  |
| 1979-80 | 177  |

(b) The State Warehousing Corporations receive only 50 per cent of their share capital from the Central Warehousing Corporation. They can also borrow from institutional sources. Thus, they operate on the total funds, including internally generated funds, available for carrying on their warehousing activities. The utilisation of funds made available by the Central Warehousing Corporation is not separately reflected.

#### Members of Governing Bodies of Colleges in Delhi

5492. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state how many Members of Parliament and ex-MPs are members of the governing bodies of the colleges affiliated to the Delhi University and their party affiliations?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): The total number of Members of Parliament/ex-Members of Parliament, who are members of the Governing Bodies of the Colleges affiliated to Delhi University, is 17.

Information in regard to the party affiliations of the Members in question is not available.